

## Minutes of Meeting of the State Executive Committee held in the Forest Bhavan, on 6th April 2020

On 06/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and all the following members attended:

1. Shri Puneet Goel, Principal Secretary, Science and Technology
2. Shri SK Bhandari, Secretary, Transport
3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The following officers also attended the meeting as special invitee:

1. Daulat A. Hawaldar, Secretary, Finance
2. Shri Subhash Chandra, PCCF
3. Shri Kunal, CEO
4. Ms. Nila Mohanan, Secretary, Health
5. Shri PS Reddy, Secretary, Fisheries
6. Shri. J. Ashok Kumar, Secretary, Tourism
7. Shri Sanjay Grihar, Secretary, Panchayats
8. Shri Rajesh Kumar, DIG
9. Shri C.R. Garg, Secretary, Law
10. Shri Kuldeep Gangar, Secretary, AH & Veterinary
11. Ms. Isha Khosla, Secretary, Civil Supply.

After deliberation on the current situation, the SEC noted and decided the following:

1. The Secretary, Health that all tests results received for the 36 cases in the past-24 hours are negative. No new cases have been detected after 4th April 2020. Goa still has seven positive cases of COVID19 till date. Six of the positive cases have travel history and only one infection happened in Goa, who is brother of one of the patients who earlier tested positive. The SEC noted with caution that Goa had not yet faced any community transmission.
2. To implement the **Ruthless Containment and Over-preparation** strategy, the State government will carry out house-to-house screening of possible SARI/ILI patients. A team drawn from Primary/Secondary school teacher, BLO, Talathi, and Anganwadi Worker/any other government official would be constituted to complete the task. After detailed deliberation, the SEC approved the questionnaire and mode of collection of information while ensuring safe distancing norms and other safety measures. The Incident Commanders shall report any SARI/ILI case immediately to the Health Department. The Secretary, Health was mandated to hold a detailed discussion on the House-to-House survey on 07/04/2020.

3. The Secretary, Health informed that the sanitation schedule for GMC has been reduced to once in four hours from earlier eight hours or earlier as per need. The SEC approved this decision and emphasised the need to keep GMC free from any possible infection.
4. The Secretary, Civil Supply informed the SEC that supply of essentials is normal. The District Observers have shared the similar findings.
5. The SEC also decided to appoint Director, Transport as a Nodal officer for dealing with any issue arising out of inter-state movement of Cargo. Member Secretary, SEC to issue the necessary order.
6. The DMA and Director, Panchayat reported that the desilting of gutters and disinfection of the public spaces is going on. Fire departments and Health departments are helping the Panchayat and Municipal authorities for disinfecting public places.
7. The SEC appreciated the role played by the Incident Commanders. They were also briefed about the upcoming House-to-House survey. Their suggestions were discussed and appropriate decisions were taken.

Committee also conveys to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.

  
(Sanjay Kumar)  
Secretary, Revenue  
Member Secretary, SEC & SDMA